

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

8. C.P.(IB) -3352(MB)/2019

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **12.02.2021**.

NAME OF THE PARTIES: Regency Ispat Pvt Ltd
V/s
Vijay Citespace Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The matter is taken up through virtual hearing.

Counsel for the petitioner, Mr. Ulhas Shetty is present. None present for the respondent.

Counsel appearing for the petitioner is directed to serve one more notice to the respondent clearly intimating the next date of hearing and file service affidavit at least two days before the next date of hearing. List this matter on 07.04.2021.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)